

# P. Eswaramoorthy Insolvency Professional

IBBI. Reg No. IBBI / IPA / -002 / IP-NO 0284 / 2017-18 / 10842

To
The Registrar,
National Company Law Tribunal, – Division Bench - I, Chennai,
Corporate Bhawan (UTI Building),3rd Floor, No. 29 Rajaji Salai,
Chennai-600001, Tamil Nadu, India.

Subject: Filing of list of Creditors of SHREE MURUGAN FLOUR MILLS PRIVATE LIMITED (under CIRP) under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 filed by P.Eswaramoorthy, Interim Resolution Professional.

#### Respected Sir(s) / Madam(s),

I, P. Eswaramoorthy, the undersigned was appointed as Interim Resolution Professional of SHREE MURUGAN FLOUR MILLS PRIVATE LIMITED (under CIRP), hereby filing the list of Creditors of the Corporate Debtor dated 11/05/2022 under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

IN THE MATTER OF SHREE MURUGAN FLOUR MILLS PRÍVATE LIMITED

P. Eswaramoorthy B.Sc., LLB., FCS., INTERIM RESOLUTION PROFESSIONAL

Registration Number: IBBI/IPA - 002/IP-N00284/2017-18/10842.

Date: 11/05/2022 Place: Coimbatore



# IN THE MATTER OF SHREE MURUGAN FLOUR MILLS PRIVATE LIMITED

FILING OF LIST OF CREDITORS OF SHREE MURUGAN FLOUR MILLS PRIVATE LIMITED (UNDER CIRP) UNDER CLAUSE (CA) OF SUB-REGULATION (2) OF REGULATION 13 THE IBBI (INSOLVENCY RESOLUTION PROCESS FOR CORPORATE PERSONS) REGULATIONS, 2016 FILED BY P.ESWARAMOORTHY, INTERIM RESOLUTION PROFESSIONAL.

P. ESWARAMOORTHY B.SC., LLB., FCS., INTERIM RESOLUTION PROFESSIONAL REGISTRATION NUMBER: IBBI/IPA – 002/IP-N00284/2017-18/10842.



# SHREE MURUGAN FLOUR MILLS PRIVATE LIMITED (UNDER CIRP)

# Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

				1		T	r	<del></del>	Υ	(Amount in Rs)
SI. No.	Category of creditor	1	of claims	Summary of	f claims admitted	Amount of	Amount of	Amount of	Details in	Remarks, if any
140.			eived	<b>-</b>		contingent	claims not	claims	Annexure	
	•	No. of	Amount .	No.	Amount of	claims	admitted	under		
		claims		of	claims			verification		
				claim	admitted					
1	Secured financial creditors belonging to any class of creditors	1	11,83,85,393	1	11,83,85,393	NIL	NIL	NIL	1	NIL
2	Unsecured financial creditors belonging to any class of creditors	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
5	Operational creditors (Workmen)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
6	Operational creditors (Employees)	NIL	NIL	NIL	NIL	NIL .	NIL	NIL	NIL	NIL
7	Operational creditors (Government Dues)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
8	Operational creditors (other than Workmen and Employees and Government Dues)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
9	Other creditors, if any, (other than financial creditors and operational creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Total	1 **	11,83,85,393	51	11,83,85,393	NIL	NIL	NIL		NIL

Name of the corporate debtor	SHREE MURUGAN FLOUR MILLS PRIVATE LIMITED
Date of commencement of CIRP	22/04/2022
List of creditors as on	05/05/2022

# List of secured financial creditors belonging to any class of creditors

1	Name of creditor	Identification No.		s of claim ceived	Details of claim admitted						Amount	Amount of any mutual	Amount of claim	Amount of claim	Remarks, if any
			1	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	continge nt claim	dues, that may be set- off	not admitted	on	
1	Indian Overseas Bank- SARM Branch, Gandhipuram , Coimbatore		05/05 2022	11,83,85,393	11,83,85,393	FC	11,83,85,393	N/A	No	100%	NIL	NIL	NIL	NIL	NIL
	Total			11,83,85,393	11,83,85,393										



Name of the corporate debtor	SHREE MURUGAN FLOUR MILLS PRIVATE LIMITED
Date of commencement of CIRP	22/04/2022
List of creditors as on	05/05/2022

# List of unsecured financial creditors belonging to any class of creditors

S		Name of creditor	Identification No.		of claim eived		Details	s of claim adm	nitted		Amount of contingent	Amount of any mutual	Amount of claim not	Amount of claim under	Remarks, if any
				Date of receipt		Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	dues, that may be set- off	admitted	verification	
N	IIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL



Name of the corporate debtor	SHREE MURUGAN FLOUR MILLS PRIVATE LIMITED
Date of commencement of CIRP	22/04/2022
List of creditors as on	05/05/2022

# List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl.	Name of	Identification	Details	of claim	·		Details of cl	aim admitte	d		Amount	Amount of	Amount of	Amount	Remarks, if
No.	creditor	No.	rece	eived							of	any	claim not	of claim	any
			Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% voting	continge	mutual	admitted	under	
	ļ		receipt	claimed	of claim	claim	covered by	covered by	related	share in	nt claim	dues, that		verificati	
			•		admitted		security	guarantee	party?	CoC		may be		on	
							interest	8	•			set-off			
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL



#### Annexure – 4

Name of the corporate debtor	SHREE MURUGAN FLOUR MILLS PRIVATE LIMITED
Date of commencement of CIRP	22/04/2022
List of creditors as on	05/05/2022

# List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

															(
ſ	Sl.	Name of	Identification	Details	of claim		Detai	ils of claim a	dmitted		Amount of	Amount of any	Amount of	Amount of	Remarks, if
	No.	creditor	No.	rec	eived						contingent	mutual dues,	claim not	claim under	any
Ì				Date of	Amount	Amount of	Nature of	Amount	Whether	% of voting	claim	that may beset-	admitted	verification	
				receipt	claimed	claim	claim	covered by	related	share in CoC		off			
				•		admitted		guarantee	party?						
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
- 1		1				F I		i i							



#### Annexure 5

Name of the corporate debtor	SHREE MURUGAN FLOUR MILLS PRIVATE LIMITED
Date of commencement of CIRP	22/04/2022
List of creditors as on	05/05/2022

## List of operational creditors (Workmen)

														.,1	mount in res,
ſ	Sl.	Name of	Name	Identification	Details	of claim	Details of claim admitted				Amount of	Amount of	Amount of	Amount of	Remarks, if
	No.	authorised	of	No.	rec	eived					contingent	any mutual	claim under	claim not	any
1		representative,	work		Date of	Amount	Amount of	Nature	Whether	% voting share	claim	dues, that	verification	admitted	
		if any	man		receipt	claimed	claim	of	related	in CoC, if		may be			
ł							admitted	claim	party?	applicable		set-off			
Ì	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL



Name of the corporate debtor	SHREE MURUGAN FLOUR MILLS PRIVATE LIMITED
Date of commencement of CIRP	22/04/2022
List of creditors as on	05/05/2022

## List of operational creditors (Employees)

	Sl.	Name of	Name	Identification		of claim	]	Details of	claim adm	itted	Amount of	Amount of	Amount of	Amount of	Remarks, if
1	No.	authorised	of of	No.	rec	eived					contingent	any mutual	claim under	claim not	any
ł		representative			Date of	Amount	Amount of	Nature	Whether	% of voting	claim	dues, that	verification	admitted	
		if any	yee		receipt	claimed	claim	of	related	share in CoC, if		may be set-			
					_		admitted	claim	party?	applicable		off			
ſ	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL



Name of the corporate debtor	SHREE MURUGAN FLOUR MILLS PRIVATE LIMITED
Date of commencement of CIRP	22/04/2022
List of creditors as on	05/05/2022

# List of operational creditors (Government dues)

Sl. No.	Detai	ls of Cla	imant		of claim		]	im admitted		Amount of contingent	Amount of any	Amount of claim	Amount of claim under	Remarks, if any		
	Depart ment	Gover nment	Identifi cation No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee		% of voting share in CoC, if applicable		mutual dues, that may be set-off	not admitted	verification	
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL



Name of the corporate debtor	SHREE MURUGAN FLOUR MILLS PRIVATE LIMITED
Date of commencement of CIRP	22/04/2022
List of creditors as on	05/05/2022

# List of operational creditors (Other than Workmen and Employees and Government Dues)

SI.	Name	Identificati		of claim			Details of cl	aim admitted	l	Amount of	Amount	Amount	Amount of	Remarks, if	
No.	of creditor	on		ived					Υ	contingent	of any	of claim	claim under	any	
		No.	Date of	Amount	Amount	Nature	Amount	Amount	Whether	% of voting	claim	mutual	not	verification	
			receipt	claimed	of claim	of claim	covered by	covered by	related	share in		dues,	admitted		
					admitted		security	guarantee	party?	CoC		that may			
							interest					be set-off			
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
														i	



# Annexure – 9

Name of the corporate debtor	SHREE MURUGAN FLOUR MILLS PRIVATE LIMITED
Date of commencement of CIRP	22/04/2022
List of creditors as on	05/05/2022

# List of other creditors (Other than financial creditors and operational creditors)

Sl.	Name of	Identification	Details	of claim	Details of claim admitted						Amount of	Amount of	Amount	Remarks, if
No.	creditor	No.	received						of	any mutual	claim not	of claim	any	
			Date of	Amount	Amount	Nature of	Amount	Amount	Whether	continge	dues, that	admitted	under	
	,		receipt	claimed	of claim	claim	covered by	covered by	related	nt claim	may be set-		verificati	
					admitted		security	guarantee	party?		off		on	
							interest							
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

